

**Fault in underground water pipeline in Dwarka**

2467. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is hardly any water flow of potable water in many DDA HIG/MIG flats which are located in the back row of Sector-13, Pocket-B, Dwarka, PH-II (Metro View Apartment);

(b) whether there is also some fault in underground water pipeline of Looping System through which water supply is made to flats;

(c) the steps taken to identify the problem and rectify it, and also to augment the supply of water;

(d) whether residents have approached the concerned officials many times and submitted representations in this regard; and

(e) the steps being taken to overcome the hardship being faced by the public?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) DDA has informed that it is not true that there is hardly any water flow of potable water in many DDA HIG/MIG Flats, which are located in the back row of Sector-13, Pocket-B, Dwarka Phase-II (Metro View Apartment). However, instances have been brought to the notice of DDA where household at back lanes get only 25-30 minutes supply against 1 hour 30 minutes supply from the source.

(b) DDA has also informed that the water supply line in Pocket-B, Sector-13 has been laid as per the approved scheme from Delhi Jal Board (DJB) and there is no fault in the underground water pipeline.

(c) Due to short supply of DIB water in Dwarka *i.e.* 3.5 Million Gallons per Day (MGD) against the demand of 8.0 MGD, the water received in the Under Ground Reservoir (UGR) water available in this pocket is insufficient to supply at a reasonable pressure. To rectify this problem, the water is augmented through tankers so that minimum requirement of water is made available even to the back row of flats of this pocket.

(d) DDA has further informed that the residents have represented a few times on the problem of inadequate water supply. Hardships being faced by the residents of this pocket have been overcome by adding additional quantity of water in UGR by increasing number of tankers as per requirement.

**Violation of reservation rules by CPWD in promotions**

2468. SHRI PRAMOD KUREEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the CPWD is not following the reservation policy for SCs/STs/OBCs by not adopting related standards at the time of promotion;

(b) whether recently in the matter of promotions from Assistant Engineers (Group B) to the post of Executive Engineers, there was a violation of reservation rules; and

(c) if so, the steps being taken by Government to rectify the situation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir.

(b) There is no violation of reservation policy in the promotion of Assistant Engineers to the post of Executive Engineer in CPWD.

(c) Does not arise.

#### **Migration from rural to urban areas**

2469. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that according to the 2011 provisional census, more people are moving to cities and towns from rural areas;

(b) if so, the details thereof;

(c) the increase in the share of people living in urban areas; and

(d) how the rural migration to urban areas in India compares to that in developed countries?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) According to the office of the Registrar General analysis of migration data of Census (2011) is not available at present.

(c) The percentage of people living in urban areas has increased from 27.8% in 2001 to 31.16% in 2011.

(d) Level of urbanization in India is 31.8% which is lower than Europe (74%).

#### **Upgradation of Government quarters**

2470. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that most Government quarters of J and H Block in Kali Bari, New Delhi, have not been upgraded from 2009-10 to July, 2011;

(b) if so, the names, addresses and details thereof;